

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH**

**Appeal No. 247/2017**

**IN THE MATTER OF:**

Pr. Commissioner of Income Tax, Delhi-6 .... Applicant/petitioner

Vs.

Registrar of Companies, Delhi

**Ms. Monika Sharma**

**(M/s. Mbizsun Logistics Pvt. Ltd.**

.... Respondent-1

**Order under Section 252(1) of the Companies Act**

**Order delivered on 19.02.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Applicant:-**

**Mr. Zoheb Hossain, Advocate Senior  
Standing Counsel for Revenue**

**ORDER**

**For Order See Appeal No. 213/2017**

---